

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 1191/2015

HAJRA (DEAD) THR. LRS. & ORS.

Appellant(s)

VERSUS

WAQF SEIKH IMAMI MISTRI THR. MOHD. SIRAJUL HAQ

Respondent(s)

(IA No. 2/2012 - VACATING STAY)

WITH

C.A. No. 1214/2015 (IV)

Date : 06-08-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALEFor Appellant(s) : Ms. Preetika Dwivedi, Adv.
Mr. Abhishek Chaudhary, AORMr. Salman Khurshid, Sr. Adv.
M/S. Equity Lex Associates, AOR
Mrs. Naghma Imtiaz, Adv.
Mr. Zargham Ahmed, Adv.
Mr. Saif Naseem, Adv.For Respondent(s) : Mr. Syed Mehdi Imam, AOR
Mr. Tabrez Ahmad, Adv.
Ms. Syeda Alia Fatima, Adv.

Mr. Karan Sharma, AOR

Mr. Kuldip Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. list the matters on 13.08.2026.

(SHUBHAM SONI)
COURT MASTER (SH)(POONAM VAID)
ASSISTANT REGISTRAR